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RHU in
7/19/22

Name of the Establishment:-M/s Flexi Infotech PVT LTD.

Address:-Plot No-19, Block No-A,Sector-59 NOIDA.

NAME OF THE DIRECTOR:-1Chandan Kumar ,Adress:- E-233,Block E New Ashok Vihar New Delhi 2. Anuj Kumar Gautam,Adress:-1/4110,Ram Nagar Extention,New Delhi.

EPF Code No:-MRNOI1454666000

NAME OF THE IRP:-1.Vikash Garg, INSOLVENCY RESOLUTION PROFESSIONAL 2.Praveen Adhlakha, Official Liquidator

Name of the inspecting Officer:-Santosh Kumar Singh, Enforcement Officer

Authority:-ShramSuidha Portal Inspection FOR NCLT

OBSERVATION:-

In compliance of the office order No- 1084/EPFO/UP/RO/NOI/C-I/MRNOI1454666000 dated:- 07/10/2022

- 1.The establishment under inspection/reporting is under NCLT .
- 2.Undersigned contacted IRP SHRI VikashGarg over telephone and email.
- 3.A mail was sent to CIRP SHRI VikashGarg to vikas@vamindia.in requesting to provide the Balance Sheet and other records including Salary sheet, Attendance Sheet, Copy of Paid Challans, ECR, List of Contractors for inspection.
- 4..CIRP. SHRI VikashGarg informed through email that Company is under liquidation and entire records are with official liquidator Praveen Adhlakha. An Email also sent to Praveen Adhlakha for records but no reply received
- 5.As per office records establishment has submitted a letter dated 02/05/2019 and stating therein that "establishment had closed down all the commercial activities w.e.f 01/07/2018 and after that they have left the premises A-19,Sector-59,Noida and company has no office and commercial activities in Noida.The compliance upto the date has already been made. Since May 2018 we have not employed any employees and minimum administrative charges have already been deposited up to date."
6. As per office records, 7A enquiry also initiated against the establishment for the period 09/2017 to 03/2018 and dues to the tune of Rs.541254/- quantified and Recovered/deposited by the establishment.
7. As per Zooba Corp website last audited Balance Sheet Filled up to 03/2017.
8. As the no employees was engaged by the establishment and have closed business activities since 01/07/2018 and minimum admin charges has been deposited upto date and last contribution received upto 04/2018 and IRP has also informed about the closure of business activities from

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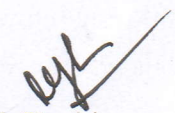
01/07/2018 hence no viable dues has been substantiated on the basis of available records so enquiry u/s 7A may be dropped if competent authority may kindly agrees

8. Further, it is also submitted that there are no complain or grievance from the worker received by this office regarding not extending or non-deposit of the EPF benefits as per available records in the office file.

To

Assistant P.F.Commissioner(C-1)

RO Noida


(S.K. Singh)

Enforcement Officer